



\$~29 & 30

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3430/2020

SAMYAK GANGWAL

..... Petitioner

Through: Mr. Shyam Divan, Senior Advocate with Mr. Debopriyo Moulik, Mr. Ayush Shrivastava, Mr. Krishnesh Bapat and Mr. Govind Manoharan, Advocates

versus

CENTRAL PUBLIC INFORMATION OFFICER, PRIME MINISTER'S OFFICE & ORS.

..... Respondents

Through: Mr. Tushar Mehta, Solicitor General with Mr. Chetan Sharma, Additional Solicitor General with Mr. Kirtiman Singh, Central Government Standing Counsel with Mr. Waize Ali Noor, Mr. Taha Yasin, Mr. Vinay Yadav, Mr. Akshay Gadeock, Mr. Amit Gupta & Mr. Sahaj Garg, Advocates for Respondent No.1. Mr. Tushar Mehta, Solicitor General with Mr. Rajat Nair, Advocate and Mr. Dhruv Pande, Advocate for Respondent No.2 / PM Cares Fund. Mr. Prashanto Chandra Sen, Senior Advocate with Mr. Bharat Garg & Mr. Kaustab Singh, Advocate for the Intervenors.

+ W.P.(C) 3134/2021 & CM APPL. 9512/2021 (*Interim directions*)

SAMYAK GANGWAL

..... Petitioner

Through: Mr. Shyam Divan, Senior Advocate with Mr. Debopriyo Moulik, Mr. Ayush Shrivastava, Mr. Krishnesh Bapat and Mr. Govind Manoharan, Advocates

W.P.(C) Nos.3430/2020 & 3134/2021

Page 1 of 2



versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Tushar Mehta, Solicitor General of India with Mr. Chetan Sharma, Additional Solicitor General, Ms. Monika Arora, Central Government Standing Counsel and Mr. Shriram Tiwary, Advocate for Union of India.

Mr. Tushar Mehta, Solicitor General of India with Mr. Rajat Nair, Advocate and Mr. Dhruv Pande, Advocate for Respondent No.2 / PM Cares Fund.

CORAM:
HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE JYOTI SINGH

ORDER
11.10.2021

%

Proceedings have been conducted through video conferencing.

List on 21.10.2021 at 2:15 p.m.

CHIEF JUSTICE

JYOTI SINGH, J

OCTOBER 11, 2021
kks